

Third Amendment Regulations, 1989 published in Notification No. G.S.R. 309 in Gazette of India dated the 6th May, 1989.

- (iii) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1989 published in Notification No. G.S.R. 310 in Gazette of India dated the 6th May, 1989.
- (iv) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1989 published in Notification No. G.S.R. 311 in Gazette of India dated the 6th May, 1989.
- (v) The Indian Police Service (Cadre) Fourth Amendment Rules, 1989 published in Notification No. G.S.R. 341 in Gazette of India dated the 13th May, 1989.
- (vi) The Indian Police Service (Fixation of Cadre Strength) Fifth Regulations, 1989 published in Notification No. G.S.R. 364 in Gazette of India dated the 20th May, 1989.
- (vii) The Indian Police Service (Pay) Third Amendment Rules, 1989 published in Notification No. G.S.R. 365 in Gazette of India dated the 29th May, 1989.
- (viii) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1989 published in Notification No. G.S.R. 393 in Gazette of

India dated the 10th June, 1989.

- (ix) The Indian Forest Service (Pay) Second Amendment Rules, 1989 published in Notification No. G.S.R. 553 (E) in Gazette of India dated the 16th May, 1989. [Placed in Library See No. LT-8085/89]

12.04 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Delhi Motor Vehicle Taxation (Amendment) Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 21st July, 1989, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.04 1/2 hrs.

COMMITTEE ON PETITIONS

Eleventh Report

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon): I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Petitions.